

have been lodged with the U.N. Field Observers.

High-Power Technical Panel for Imported Components

*714. { Shri P. C. Borooah:
 { Shri Basumatari:
 { Shri Rameshwar Tanti:

Will the Minister of Planning be pleased to state:

(a) whether Government have decided to form a high-power technical panel to consider the possibility of replacing the current imports of spare parts, components and raw materials by increased indigenous production;

(b) if so, what are the precise terms of reference of the panel;

(c) whether the panel has actually been constituted; and

(d) if so, who are its members?

The Minister of Planning and Labour and Employment, (Shri Nanda): (a) Yes, Sir.

(b) to (d). The panel has been constituted and the Resolution indicating the composition and terms of reference of the panel is placed on the Table of the House. [See Appendix II annexure No. 71].

Influx of Tibetan Refugees

*716. { Shri Kapur Singh:
 { Shrimati Vijaya Raje:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that there has been a fresh exodus of Tibetan refugees into Indian territory;

(b) if so, the number of such refugees who have recently slipped into our territory; and

(c) the steps taken to prevent the danger of undesirable elements slipping inside?

The Deputy Minister in the Ministry of External Affairs (Shri Dimesh

Singh): (a) There has been no major influx of Tibetan refugees into India recently.

(b) The number of refugees who entered India between 1-1-1962 and 14-7-1962 is 498.

(c) Arrangements have been made to prevent infiltration of undesirable elements into India.

Strike by Workers of Hindustan Housing Factory, New Delhi

*717. { Shri D. C. Sharma:
 { Shri P. C. Borooah:
 { Shri Priya Gupta:
 { Shri Eswara Reddy:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there was a wide-spread strike by the workers of the Hindustan Housing Factory, New Delhi in July to press their demand for an increase of Rs. 5 in their dearness allowance recommended by the Union Finance Ministry; and

(b) if so, the steps taken to look into their grievances?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) Yes, for about a week.

(b) The dispute has been specifically referred to the Industrial Tribunal for adjudication.

Export Promotion

*718. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state

(a) whether the proposal to set up a three tier organisation of exporters for helping in export drive was considered by the Board of Trade in their meeting held in the Third week of August, 1962; and

(b) if so, what was the Board's decision in the matter?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.